

Examination for Post of Draftsman

7152. SHRI THAZHAI M. KARUNANITHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that an examination was conducted in March, 1980, for the post of Draftsman in the scale of Pay Rs. 425—700, in Signal and Telecommunication Department of Southern Railway;

(b) if so, the number of total vacancies and for how many vacancies examination was conducted;

(c) whether it is a fact that 5 Scheduled Caste Officials have passed the written test and they are being considered against the general vacancy; and

(d) if not, how many are being filled against the general vacancies and how many against reserved vacancies?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Total number of vacancies existing at the time of selection was 14 (12 for general category and 2 for Scheduled Caste) and the examination was conducted to fill up 15 vacancies including 1 anticipated.

(c) and (d). 5 Scheduled Caste candidates passed the written test. They were considered against Scheduled Caste quota as well as against general vacancies by virtue of their seniority position. Out of 13 selected, 3 were Scheduled Caste employees out of which 2 were selected against reserved quota and one against the general vacancy by virtue of seniority.

J.C.M. Scheme

7153. SHRI MOTILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any meeting of Departmental Council Railways under J.C.M. scheme took place on 23rd and 24th December, 1977;

(b) if so, whether any decision has been taken in the meeting to fill up the vacancies in Permanent Way Gangs on regular basis;

(c) if so, whether any order has been issued by the Railway Board to the effect that full sanctioned strength in Permanent Way Gangs should be filled on a regular basis; and

(d) if so, whether the Zonal Railways have implemented the order of the Railway Board for filling up the vacancies of Gangmen under Permanent Way Inspectors?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d). Due to the introduction of modern techniques in the maintenance of track, a decision was taken in March, 1970 in the Departmental Council Meeting that 87½ per cent to 90 per cent of the sanctioned strength of Permanent Way Gangs should be filled up on regular basis. These instructions were subsequently revised after the matter was discussed in the Departmental Council Meeting on 23/24-12-1977 wherein it was decided that the above reduction of strength of Gangmen shall not apply to areas where mechanised and other methods of track maintenance had not been introduced and full sanctioned strength of Permanent Way Gangmen should be filled in those areas on regular basis. Instructions were accordingly issued to the Railways on 14-3-78. Compliance report from the Railways is awaited.

Loss of mandays in Public Sector

7154. SHRI JANARDHANA POOJARY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether loss of mandays in the Public Sector has shown a rise during 1979; and

(b) if so, mandays lost due to strikes and lockout during 1979 state wise?